

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/163/2016  
NAME OF THE PETITIONER(S) : Arti Meenakshi Muthiah  
NAME OF THE RESPONDENT(S) : M/s MCTM Global Investments Private Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	Abhinav Parthasarathy Pringadashini For TK Bhaskar	counsel for Petitioner	B. Abhinav
2)	For Cs Kavitha Surana (Sneha)	Counsel for Respondents	Sneha
	For, Mr Santhana Krishna	Counsel For Respondents.	Santhana

**ORDER**

Counsels for both the parties are present and they are directed to make compliance with the order dated 17.01.2018 before next date of hearing. Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)